

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)

LOK SABHA
UNSTARRED QUESTION NO. 3869
(TO BE ANSWERED ON 09.08.2017)

RTI CASES IN STATES

3869. SHRI DEVAJIBHAI G. FATEPARA:

Will the PRIME MINISTER be pleased to state:

- (a) whether the Government has taken note of the new study on the working of RTI in States which indicated that applicants have to wait for decades for reply to their RTI queries;
- (b) if so, the details thereof and the reaction of the Government thereto; and
- (c) the steps being taken to improve the working of RTI in States?

ANSWER

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (DR. JITENDRA SINGH)

(a) to (c): Madam, no study has come to the notice of the Government till date in respect of such working of RTI in the States.
